

**Information note to the Press (Press Release No. 89/2019)**

For Immediate Release

**Telecom Regulatory Authority of India**

**Extension of last date to receive comments / counter comments on TRAI Consultation Paper on “Reforming the Guidelines for Transfer / Merger of Telecom Licenses”**

**New Delhi, 14<sup>th</sup> October 2019**– The Telecom Regulatory Authority of India (TRAI) had invited comments / counter comments of stakeholders on Consultation Paper “**Reforming the Guidelines for Transfer / Merger of Telecom Licenses**” dated 19<sup>th</sup> September 2019. The last date for receiving written comments and counter-comments from the stakeholders were fixed as 18<sup>th</sup> October 2019 and 1<sup>st</sup> November 2019 respectively.

2. Keeping in view the request of Industry Association for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments upto **1<sup>st</sup> November 2019** and for counter-comments upto **15<sup>th</sup> November 2019**. No further requests for extension would be considered.

3. The comments and counter-comments may be sent to Shri S.T. Abbas, Advisor (Network, Spectrum & Licensing), TRAI, preferably in electronic form at [advmn@traigov.in](mailto:advmn@traigov.in). For any clarification/ information he may be contacted at Telephone Number +91-11-23210481.

  
(S.K. Gupta)  
Secretary, TRAI